

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 227 of 2012

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Co. Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Pooja Priyadarshini A.J

**Counsel for Respondent (s): Mr. Buddy A Ranganadhan with
Ms. Richa Bharadwaja for R-1
Mr. Avijeet Kr. Lala for Asso. of
Hospitals**

ORDER

The Learned Counsel for the Appellant seeks some time to file rejoinder. Accordingly, she is permitted to file rejoinder on or before 17.04.2013 after serving copy on the other side.

Post the matter for hearing on **01.05.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt